

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

MP/ CP(IB) 13 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2021

Name of the Company: PPG Asian Paints Pvt Ltd
V/s
Rajpal Abhikaran Pvt Ltd

Section: 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

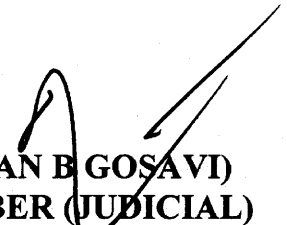
Learned Counsel Mr. Masoom K Shah appeared for the Financial Creditor.

Learned Counsel Mr. Darshil Shakya appeared for the Corporate Debtor.

Pleadings are complete.

Matter stands adjourned for final hearing on 11.02.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 8th day of January, 2021